

**OFFICE OF THE DISTRICT & SESSIONS JUDGE  
NEW DELHI DISTRICT**

**ORDER**

In compliance with the Order No. 12/DHC/Gaz/G-7/VI.E.2(a)/2019 dated 26.03.2019 of the Hon'ble High Court of Delhi, New Delhi, the work arising out of following Police Stations as mentioned in column no.3 is hereby assigned to the newly created Courts as mentioned in column no. 2 w.e.f 09.04.2019 for disposal accordance with law.

Sl. No. (1)	Newly Created Court (2)	Work arising out of investigation of cases of Police Station (3)
1.	Ms. Niti Phutela as MM-09	Police Station- Vasant Kunj (South) on withdrawal from the Court of MM-07 (Sh. Sumeet Anand)
2.	Sh. Manoj Kumar as MM-08	Police Station- R.K. Puram on withdrawal from the Court of MM-05(Sh. Dharmender Singh)
		Police Station-Delhi Cantt. and Naraina on withdrawal from the court of MM-03 (Ms. Manisha Tripathy)
		Police Station - Kishan Garh (new Police Station)

It is further directed that the Ahlmads/Asstt. Ahlmads posted in the transferor Courts shall hand over the records/registers of the transferred Police Stations to the Ahlmads/Asstt. Ahlmads of the transferee Courts.

It is also directed Ahlmads/Asstt. Ahlmads of the transferor/transferee Courts that they shall ensure that the list of cases so assigned to the newly created Court be displayed outside the Court Rooms and the files be sent to the transferee Court well before the next date of hearing fixed in the matters, so as to avoid any inconvenience to the lawyers and litigants. Ahlmads/Asstt. Ahlmads of the transferor Courts may also be directed to provide the lists of assigned cases to the Incharge, Computer Branch, New Delhi District well in time and In-charge Computer Branch shall ensure that the lists of transferred cases be uploaded on the website of New Delhi District.

**(POONAM A. BAMBA)**  
**DISTRICT & SESSIONS JUDGE**  
**NEW DELHI DISTRICT**

No. 4564-4612 /Judl./NDD/PHC/ND

Dated:- 8-4-19

Copy forwarded for information/necessary action to :

1. The Registrar General, Hon'ble Delhi High Court, New Delhi
2. All the District & Sessions Judges, Delhi/New Delhi.
3. All the Officers concerned, New Delhi District.
4. O/O The Chief Metropolitan Magistrate, New Delhi District.
5. The Deputy Commissioner of Police, New Delhi, South, South-East & South West District.
6. The Chief Prosecutor, Prosecution Branch, New Delhi District.
7. All the Secretaries, Bar Associations, Delhi/New Delhi.
8. Branch-Incharge, Computer & Care Taking Branch, New Delhi District.
9. PS to the undersigned.
10. The PRO/APRO, New Delhi District.
11. The Web Site Committee (Hindi & English), Tis Hazari Courts, Delhi.

**DISTRICT & SESSIONS JUDGE**  
**NEW DELHI DISTRICT**